

H  
W.P(C)No. 571 OF 2003

ITEM No.4

Court No. 6

SECTION PIL

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.571/2003( For Preliminary Hearing )

SUNIL KUMAR

Petitioner (s)

VERSUS

UNION OF INDIA

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for exemption from filing O.T. )

Date : 22/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE P.V. REDDI

For Petitioner (s)

Petitioner-In-Person,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Writ Petition is dismissed.

(Suman Wadhwa)(Madhu Saxena)  
Court MasterCourt Master